

Defective Case Register from 2025-03-05 to 2025-03-05

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/8814/2025	Swoyam Prabhu Jena	2025-03-05	Code not correctly indicated
2	D-BLAPL/6756/2025	AMULYA RATNA PANDA	2025-03-05	1. As per rejection order under Annexure-4 in G.R.Case No.312/2023 not mentioned in the cause title.
3	D-CONTC/8375/2025	BISWANATH BEHERA	2025-03-05	Code is wrong.
4	D-WP(C)/8715/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
5	D-WP(C)/8774/2025	DIGAMBARA MISHRA	2025-03-05	Legible copy of page No.56 to be filed.
6	D-ABLAPL/6555/2025	AMLAN SHAKTI PAUL	2025-03-05	In annexure -1 in place of irrevocable it is furnished irremovable in index .
7	D-WP(C)/8898/2025	NIRANJAN NAYAK	2025-03-05	1. Date mentioned under annexure-8 not tally with the Book mark index and index of the writ petition.2.Page no 20 not neat and legible.
8	D-CMAPL/9165/2025	PARESH KUMAR SAHOO	2025-03-05	1.Period of Delay 2460 days 2.C.copy of abatement order not filed
9	D-ABLAPL/6693/2025	SURYAKANTA DWIBEDI	2025-03-05	DOCUMENT SHOWING C.T CASE NUMBER 433 OF 2025 NOT FILED
10	D-BLAPL/6742/2025	AMITAV TRIPATHY	2025-03-05	1. No. of P.R.and T.R.Case under Annexure-1 does not tally with Prayer of the petition.
11	D-WP(C)/8842/2025	AUROVINDA MOHANTY	2025-03-05	Opp.Party No.3 is not properly described
12	D-WP(C)/8505/2025	JASASWINI MOHAPATRA	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index page mark not tally with writ petition
13	D-BLAPL/6741/2025	SMRUTI RANJAN ROUT	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per rejection order under Annexure-3 in G.R.(G.N.) Case No.165/2023 does not tally with para-4 of the petition.2. Page nos.8 9 and 12 not neat and legible.
14	D-WP(C)/8857/2025	PRADEEP KUMAR DAS	2025-03-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
15	D-WP(C)/8711/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
16	D-CRLMC/6620/2025	BISWORANJAN SWAIN	2025-03-05	1. Annexures -2 and 3 not properly page marked
17	D-CMAPL/9176/2025	ADV.	2025-03-05	C.copy of dismissal order not filed
18	D-BLAPL/6708/2025	SIBA RANJAN POLAI	2025-03-05	Name of the victim / informant should not be reflected in the petition, as per standing or. no3. dtd.9-7- 2024.

19	D- CONTC/8397/2025	ADV.	2025-03-05	Anxs. be marked correctly/neurologically.
20	D-WP(C)/8841/2025	DHANANJAYA MUND	2025-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED The name of the opp.parties not correctly furnished in affidavit and vakalatnama.
21	D-CMP/8737/2025	AMIT PRASAD BOSE	2025-03-05	Age of opp. party no .-4 not correctly furnished
22	D-WP(C)/8691/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
23	D-WP(C)/8676/2025	KUNAL KUMAR SWAIN	2025-03-05	Petition not correctly addressed to Honorable Court
24	D-WP(C)/8684/2025	DIPTI RANJAN BHOKTA	2025-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
25	D- ABLAPL/6593/2025	RAJIB LOCHAN PATTNAIK	2025-03-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
26	D-WP(C)/8777/2025	KSHIROD KUMAR SAHOO	2025-03-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D- ABLAPL/6503/2025	SURESH CHANDRA PRADHAN	2025-03-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. . Annexure-1 to 3 not marked on the file.2. Provision of Law not correctly furnished.
28	D- CONTC/8819/2025	Swoyam Prabhu Jena	2025-03-05	1-Page-B not marked on list of date and events,2-Date of representation not fully furnished in list of date and events,3-Reference certificate not furnished, 4. Code Wrongly indicated
29	D-CMP/8878/2025	ALOK PRASAD NANDA	2025-03-05	3-AUTHENTICATION FEE IS DEFICIENT. 1.Petition not correctly addressed to Honorable Court 2.Not properly addressed in the I.A.
30	D-WP(C)/8762/2025	MOHIT AGARWAL	2025-03-05	Annexures are not attested as true copy.
31	D- ABLAPL/6534/2025	BIKRAM CHANDRA GHADEI	2025-03-05	.Petition not correctly addressed to Honorable Court
32	D-WP(C)/8623/2025	SASWAT KUMAR ACHARYA	2025-03-05	Both the writ petition and I.A. is not correctly addressed to Honorable Court.
33	D- ABLAPL/6548/2025	BHAKTA BHUSHAN BARIK	2025-03-05	Code no .wrongly furnished in assessment slip .
34	D- CONTC/8761/2025	RABI NARAYAN SWAIN	2025-03-05	16-PETITION/APPEAL NOT IN TIME Period of Delay 105 days
35	D-WP(C)/8840/2025	LAXMIKANTA MOHANTY	2025-03-05	Annexure marking of order dated 18.04.2018 in cause title and prayer portion of I.A.seems to be wrong.2.Date of Annexure-8 not correctly furnished in prayer portion of writ petition.3,Date mentioned in Annexure-11 does not tally with averment of writ petition, book marks index ans index of writ petition.

36	D-WP(C)/8773/2025	MANAS RANJAN KHATUA	2025-03-05	1.Petition not correctly addressed to Honorable Court 2.Synopsis and date charts are not alphabetically paginated.3.The name of opp.parties in vakalatnama not correctly furnished.
37	D-ABLAPL/6883/2025	PRASANT KUMAR BARIK	2025-03-05	.Petition not correctly addressed to Honorable Court
38	D-WP(C)/8866/2025	ATUL TRIPATHY	2025-03-05	Page No 43 to 45 of Annexure -7 not neat and legible.
39	D-WP(C)/8707/2025	SHARMISTHA SAMAL	2025-03-05	Petition not correctly addressed to Honorable Court
40	D-CRLMC/6669/2025	LALITENDU MOHAPATRA	2025-03-05	1. Certified copy of annex-1 not filed.
41	D-CMAPL/9057/2025	ANUPAM RATH	2025-03-05	1. Period of Delay 1954 days
42	D-WP(C)/8797/2025	MANAS RANJAN BADAJENA	2025-03-05	Date of annex.3 mentioned at page 5 not tally to annex.3 as annexed.
43	D-WP(C)/9131/2025	BRAJA KISHORE SAHOO	2025-03-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1-welfare fund of Rs 50 not paid in v.nama. 2-authorization to swear affidavit on behalf of other petitioners not furnished in affidavit 3.Petition not correctly addressed to Honorable Court
44	D-WP(C)/8708/2025	SHARMISTHA SAMAL	2025-03-05	Petition not correctly addressed to Honorable Court
45	D-BLAPL/6760/2025	BISWAJIT NAYAK	2025-03-05	Paragraphs mentioned in Declaration is not correct. Here no IA filed, but Point 4 of Affidavit mentioned about IA.
46	D-WP(C)/8710/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
47	D-WP(C)/8624/2025	SUVENDRA KUMAR BISWAL	2025-03-05	Annexure-3 neat copies not filed and Court Fees Rs. 48/- not paid.
48	D-CRLMC/6595/2025	SAILABALA JENA	2025-03-05	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Petition not correctly addressed to Honorable Court 2. Authentication fee Rs. 3.30/- to be paid.
49	D-WP(C)/8728/2025	VISWAJEET MALLICK	2025-03-05	Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition
50	D-WP(C)/8861/2025	SARAT KUMAR BEHERA	2025-03-05	Petition not correctly addressed to Honorable Court
51	D-CMP/8716/2025	UMA CHARAN MISHRA	2025-03-05	1 .Address of proforma opp.party nos4 5 AND 6 not furnished . 2 . opp.party no .1 was not party in appellate court
52	D-WP(C)/8489/2025	ATMAJIT MANMITH DAS	2025-03-05	1-Page no 14 not Legible 2-Hallogram Rs 50/- not paid on v nama

53	D-WP(C)/8834/2025	PRAFULLA CHANDRA DAS	2025-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The age of the petitioner not mentioned in vakaltnama.
54	D-WP(C)/8636/2025	AGASTI KANUNGO	2025-03-05	.Petition not correctly addressed to Honorable Court
55	D-WP(C)/8606/2025	SURESH CHANDRA PRADHAN	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos10 and 17 to 34 not neat and legible.
56	D-WP(C)/8656/2025	ARIJEET MISHRA	2025-03-05	8-CAUSE TITLE NOT IN ORDER. OP NO 1 NOT REPRESENTED BY ANY DEPT
57	D-WP(C)/8725/2025	SHARMISTHA SAMAL	2025-03-05	1.Petition not correctly addressed to Honorable Court 2. Annexure-2 at page no-14 is incomplete
58	D-WP(C)/8823/2025	ADITYA MISHRA	2025-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PAGE -19,20 not legible.
59	D-WP(C)/8635/2025	AGASTI KANUNGO	2025-03-05	Petition not correctly addressed to Honorable Court
60	D-BLAPL/6716/2025	SUBODH KUMAR MOHANTY	2025-03-05	Date of FIR and Year of rej.order not correct, as per FIR and rej.order.
61	D-WP(C)/8704/2025	SHARMISTHA SAMAL	2025-03-05	Petition not correctly addressed to Honorable Court
62	D-CRLMC/6483/2025	ROHIT RANJAN RAY	2025-03-05	1. Name of the lower court not correctly furnished in entire petition and I.A. petition.
63	D-WP(C)/8706/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
64	D-WP(C)/8759/2025	PRAFULLA KUMAR MOHAPATRA	2025-03-05	1.Synopsis is not alphabetically paginated.2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished
65	D-BLAPL/6626/2025	PANCHANAN PANIGRAHI	2025-03-05	Cause Title contains corresponding pending GR Case No but Rejection order contains CT case No. and no GR case No
66	D-CMP/8803/2025	HIMANSHU BHUSAN DASH	2025-03-05	Occupation of petitioner not furnished . 2 .Page -123 of annexure - 9 is not neat copy .
67	D-WP(C)/8806/2025	KALI PRASAD MOHANTY	2025-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Date mentioned in Annexure-3 and averment of writ petition does not tally with book marks index and index of writ petition.2.The age of the petitioner not mentioned in vakaltnama.
68	D-WP(C)/8604/2025	RANJAN KUMAR ROUT	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.52 53 54 67 68 69 and 70 not neat and legible.2.Annexure-2 and 6 not marked on the file.
69	D-CONTC/8802/2025	PRASANT KISHOR RAY	2025-03-05	1.Period of Delay 208 days 2.vnama not executed by petitioner no 2 3. Code not correctly indicated

70	D-WP(C)/8752/2025	AMIT PRASAD BOSE	2025-03-05	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.Copy of order dt.16.02.2024/ 07.06.2024 not filed.
71	D-WP(C)/8680/2025	BHAGABAN BISWAL	2025-03-05	Nomenclature not correctly mentioned in the index of the writ petition.
72	D-WP(C)/8703/2025	SHARMISTHA SAMAL	2025-03-05	Petition not correctly addressed to Honorable Court
73	D-ABLAPL/6638/2025	PRASANNA KUMAR MISHRA	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.11 not neat .
74	D-WP(C)/8757/2025	AMIT PRASAD BOSE	2025-03-05	Petitioner Nos. 8 and 9 are not executed in the vakalatnama.
75	D-ABLAPL/6499/2025	SURESH CHANDRA PRADHAN	2025-03-05	1. Page nos.39 40 and 41 not neat and legible.2. Annexure-1 and 2 not marked on the file.3 As per index, Annexure-2 not described in the petition
76	D-CRLMC/6605/2025	MANORANJAN DAS	2025-03-05	1. Name of the Post Office in cause title not tally with affidavit
77	D-WP(C)/8769/2025	GOPAL PRASAD JENA	2025-03-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Subas chandra mallick, the petitioner, has sworn the affidavit and executed vakaltnama as Subas Mallick.
78	D-WP(C)/8853/2025	DEBASNAN DAS	2025-03-05	Date of order mentioned in the index and petition under annex.7 not tally to annex.7 as annexed.
79	D-WP(C)/8744/2025	PRASANTA KUMAR SATAPATHY	2025-03-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-CMAPL/9051/2025	ANUPAM RATH	2025-03-05	1.Period of Delay 3696 days
81	D-WP(C)/8576/2025	ALOK KUMAR MOHAPATRA	2025-03-05	NOMENCLATURE OF OF THIS CASE MAY BE (C M P)
82	D-ABLAPL/6660/2025	AMLAN MOHANTY	2025-03-05	.Petition not correctly addressed to Honorable Court
83	D-WP(C)/8778/2025	SUSANTA KUMAR BARAL	2025-03-05	Paragraphs of writ petition not correctly numbered.
84	D-WP(C)/8687/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
85	D-WP(C)/8825/2025	ALOK KUMAR MOHAPATRA	2025-03-05	Rule -8 of OHC PIL Rule -2010 has not complied with.
86	D-WP(C)/8689/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
87	D-ABLAPL/6637/2025	SAPAN KUMAR LENKA	2025-03-05	YEAR OF G.R. NOT FURNISHED IN SYNOPSIS.
88	D-ABLAPL/6152/2025	PRAKASH KUMAR MISHRA	2025-03-05	1.Opp address not properly mentioned. 2..Petition not correctly addressed to Honorable Court
89	D-WP(C)/8705/2025	SHARMISTHA SAMAL	2025-03-05	Petition not correctly addressed to Honorable Court

90	D-WP(C)/8713/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
91	D-WP(C)/8709/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
92	D-BLAPL/6662/2025	SURYAKANTA DWIBEDI	2025-03-05	C.T.Case no not mentioned in Rejection order.
93	D-WP(C)/8870/2025	KOUSIK ANANDA GURU	2025-03-05	Neat page no.21 be filed
94	D-CONTC/8512/2025	ADV.	2025-03-05	1.Provision of Law be furnished correctly(with particular section/Article)
95	D-BLAPL/6745/2025	SUBODH KUMAR MOHANTY	2025-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.As per Standing order No. 03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition.Put up for further S.R.
96	D-BLAPL/6744/2025	ARUN KUMAR DAS (1)	2025-03-05	. Paragraph no. not correctly furnished in the petition.2.Name of the petitioner on cause title not correctly furnished in the Dates and Events.
97	D-ABLAPL/6683/2025	TRILOCHAN DASH	2025-03-05	8-CAUSE TITLE NOT IN ORDER. GR case no. not mentioned in synopsis.
98	D-ABLAPL/6665/2025	SUSANTA KUMAR LENKA	2025-03-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial number of para not properly mentioned.Paragraph not correctly mentioned in the affidavit.
99	D-WP(C)/8634/2025	SURENDRA NATH PANDA	2025-03-05	1. Code not indicated in the assesment slip. 2. Case no mentioned in the Book mark index and index of the writ petition under annexure-1 not tally with the annexure -1 as annexed and also not tally with the Reference certificate furnished in the page no 2.
100	D-WP(C)/8712/2025	SHARMISTHA SAMAL	2025-03-05	Petition not correctly addressed to Honorable Court
101	D-BLAPL/6758/2025	SANJAYA NARAYAN SAHOO	2025-03-05	Date of Declaration of Deponent is shown as 3rd day of Feb, 2025 instead of 3rd March, 2025.
102	D-BLAPL/6724/2025	BIJAY KUMAR BEHERA	2025-03-05	Date of FIR not correct in date of event.
103	D-WP(C)/8754/2025	PRAFULLA KUMAR MOHAPATRA	2025-03-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Paragraphs of writ petition not correctly numbered.2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
104	D-ABLAPL/6509/2025	KUMAR KASHYAP	2025-03-05	Not addressed to Honorable court in the IA.
105	D-WP(C)/8750/2025	DIGAMBAR SETHI	2025-03-05	Not properly addressed in the I.A.
106	D-CONTC/8644/2025	ADV.	2025-03-05	1.Name of the petitioner not correctly furnished 2. Code not correctly furnished

107	D-WP(C)/8688/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
108	D-CRLMC/6479/2025	KASHINATH PATTANAIK	2025-03-05	.Petition not correctly addressed to Honorable Court
109	D-ABLAPL/6725/2025	MANAS KUMAR CHAND	2025-03-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit not furnished.
110	D-BLAPL/6621/2025	ASIT KUMAR JENA	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not properly in the annex-2.
111	D-ABLAPL/6633/2025	SOUBHAGYA KUMAR DASH	2025-03-05	As per FIR,P.S and G.R. no not correct in date chart.2. SL.no. 6 and 7 not properly arranged inF.I.R.
112	D-WP(C)/8682/2025	DAYANIDHI MOHANTY	2025-03-05	1-COURT FEE IS DEFICIENT. Payable to Rs. 24/- Paid Rs. 12/- Rs. 12/- be paid
113	D-CRLA/6956/2025	RAKESH BEHERA	2025-03-05	Put up for S .R after page marking of annexures 1 and 2 in index as well as the book mark .
114	D-CRLA/6913/2025	DEBASIS SARANGI	2025-03-05	Receipt showing copy on SC Vigilance not filed
115	D-WP(C)/8851/2025	AUROVINDA MOHANTY	2025-03-05	Names of the petitioner and husband described in the declaration not tally to cause title.
116	D-CONTC/8374/2025	NIHAL RATH	2025-03-05	No affidavit made on behalf of co-petitioners. (ii)Number of WP(OA)be reconciled in contempt petition as per anx.2
117	D-WP(C)/8736/2025	AMIYA KUMAR CHHATOI	2025-03-05	PUT UP FOR FURTHER S.R AFTER ANNEX.13 IS FILED AND BOOK MARKED.
118	D-WP(C)/8690/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
119	D-WP(C)/8790/2025	KARUNAKAR RATH	2025-03-05	Subject code not furnished in the cause title.
120	D-ABLAPL/6723/2025	AMLAN SHAKTI PAUL	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.9 and 12 not neat and legible.
121	D-BLAPL/6729/2025	AMITAV TRIPATHY	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page nos. 10 to 12 are partially neat.
122	D-CRLA/6897/2025	BISWAJIT NAYAK	2025-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED P .S case no .furnished in para -1 of appeal memo is not correct .
123	D-WP(C)/8796/2025	KISHORE CHANDRA SATAPATHY	2025-03-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. Synopsis and date charts are not alphabetically paginated.
124	D-WP(C)/8808/2025	MANAS RANJAN KHATUA	2025-03-05	.Petition not correctly addressed to Honorable Court

125	D-BLAPL/6727/2025	BIJAY KUMAR BEHERA	2025-03-05	Date of FIR ,in rejection order not tally with date of event.
126	D-CONTC/8833/2025	ADV.	2025-03-05	17-REFERENCE CERTIFICATE NOT FURNISHED.
127	D-WP(C)/8873/2025	AUROVINDA MOHANTY	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Pg.16 and 17 are not legible.
128	D-WP(C)/8719/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
129	D-BLAPL/6644/2025	AMITAV TRIPATHY	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 35 not neat.2.As per copy of F.i.R. , Cause Title and Petition not tally with Prayer.3.As per Rejection order the nomenclature of Lower Court in Synopsis,Cause Title and Petition not tally.
130	D-WP(C)/8639/2025	RAMAKANTA PATTANAIK	2025-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
131	D-ABLAPL/6537/2025	BYOMAKESH TRIPATHY	2025-03-05	Names of all the petitioners and their addressess are not filled up in vakalatnama . 2 .Petitioner no .4 and 8 have not executed vakalatnama . 3 .One Akhina sena executed vakalatnama who is not a party in bail application .
132	D-WP(C)/8714/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
133	D-ABLAPL/6721/2025	RABINARAYAN MISHRA	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.11 PARTIALLY NEAT.
134	D-WP(C)/8874/2025	RABI NARYAN PANDA	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat page no. 41 be filed.
135	D-BLAPL/6703/2025	SIBA RANJAN POLAI	2025-03-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 16 and 17 not neat and not page marked.
136	D-BLAPL/6752/2025	JYOTIRMAYA SAHOO	2025-03-05	1. As per rejection order under Annexure-3, the name of the Lower Court does not tally with Synopsis and petition.
137	D-CMAPL/9002/2025	GOUTAM KUMAR ACHARYA (SR.ADV.)	2025-03-05	1.C.copy of dismissal order not filed
138	D-BLAPL/6659/2025	SANJAY KUMAR DAS	2025-03-05	Nomenclature not furnished in V.Nama.
139	D-CRLMP/6358/2025	RAMDAS ACHARY	2025-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PAGE NO. 23 NOT NEAT and LEGIBLE

140	D-CONTC/8615/2025	ADV.	2025-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
141	D-WP(C)/8826/2025	RAJIB LOCHAN PATNAIK	2025-03-05	c.fees Rs42/ payable Rs36/ paid D.C.F.of Rs 6/ to be paid
142	D-WP(C)/8590/2025	SOUBHAGYA SWAIN	2025-03-05	1. Page no.10 not neat.
143	D-RSA/4767/2025	ASHOK DAS	2025-03-05	1. Address of the Respondent nos. 4 and 11 not correctly furnished. 2. Name of the Husband in cause title not tally with Appellate court.
144	D-WP(C)/8748/2025	BYOMAKESH TRIPATHY	2025-03-05	Annexure-3 mentioned in the Prayer Portion be corrected.
145	D-WP(C)/8771/2025	MANAS RANJAN KHATUA	2025-03-05	1.Petition not correctly addressed to Honorable Court 2. Synopsis and date charts are not alphabetically paginated.
146	D-BLAPL/6711/2025	CHIRANJEEV BIDYABHUSHAN	2025-03-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of disp.of not furnished in ref. certificate, as per FIR details. 2.Age of the petitioner in cause title and date of FIR in date of event not correct as per rejection order.
147	D-WP(C)/7576/2025	TRILOCHAN PANIGRAHI	2025-03-05	In prayer to quash the impugned order of Annexure -5 dated 7.5.2024 wrongly mentioned order vide annexure -6 dated 7.5.2024. 2.The address of OP No 2 wrongly mentioned the District ,in place of Khordha ,it has been mentioned as Dist- Puri.
148	D-WP(C)/8727/2025	SHARMISTHA SAMAL	2025-03-05	1. Anneeure-2 at page -14 is incomplete. 2..Petition not correctly addressed to Honorable Court
149	D-BLAPL/6712/2025	RADHARAMAN DAS NAYAK	2025-03-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C.fee Rs.12/- to be paid on V.nama.
150	D-WP(C)/8809/2025	MANORANJAN MISHRA	2025-03-05	Page no 11 not neat and legible
151	D-WP(C)/8772/2025	PRASANTA KUMAR SAHOO	2025-03-05	1.Receipt Showing Serv.copy To cg not Filed. 2.Receipt Showing Serv.copy To CBI not Filed. 3.Neat,legible Attested Annexures Not Filed. Page No 12 13 27 66 67 77 78 and 79 not neat and Legible.
152	D-WP(C)/8837/2025	SUSANTA KUMAR MISHRA	2025-03-05	Xerox attested copy of order under Annexure-4 filed but c.copy/free copy of the same not filed.
153	D-WP(C)/8770/2025	RABINDRA KUMAR PATNAIK	2025-03-05	Annexure marking of order dated 05.10.2024 in prayer portion of writ petition appears to be wrong
154	D-WP(C)/8863/2025	ATUL TRIPATHY	2025-03-05	Page No 43 to 45 of Annexure -7 not neat and Legible
155	D-CMAPL/9095/2025	ANUPAM RATH	2025-03-05	1.Period of Delay 3424 days
156	D-BLAPL/6642/2025	SANJEEV UDGATA	2025-03-05	1. Page 46 not neat. 2..Petition not correctly addressed to Honorable Court
157	D-CMP/8828/2025	AKSHAYA KUMAR SAHOO	2025-03-05	Not properly addressed in the I.A.

158	D-CMAPL/8997/2025	LALIT KUMAR MAHARANA	2025-03-05	1. Period of Delay 351 days 2.C.copy of dismissal order not filed
159	D-WP(C)/8655/2025	PRASANTA KUMAR MOHANTY (2)	2025-03-05	Annexure-12 neat copies not filed.
160	D-BLAPL/6707/2025	SATYAPADA SHARMA	2025-03-05	FIR no. not correctly mentioned in para -5.
161	D-WP(C)/8869/2025	AUROVINDA MOHANTY	2025-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No 17 , 18 and 19 of Annexure 2 not neat and legible.
162	D-ABLAPL/6498/2025	SOUBHAGYA KUMAR DASH	2025-03-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
163	D-CMP/9068/2025	PRAVASH CHANDRA JENA	2025-03-05	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
164	D-WP(C)/8620/2025	JATINDRA KUMAR MOHAPATRA	2025-03-05	Legible copy of page No.7 to be filed
165	D-WA/8483/2025	KUNAL KUMAR SWAIN	2025-03-05	1. Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not paisa
166	D-WP(C)/8699/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
167	D-ABLAPL/6507/2025	RAJENDRA NARAYAN ROUT	2025-03-05	Petition not correctly addressed to Honorable Court
168	D-WP(C)/8686/2025	SHARMISTHA SAMAL	2025-03-05	.Petition not correctly addressed to Honorable Court
169	D-BLAPL/6732/2025	BIPIN KUMAR NAYAK	2025-03-05	As per standing order no.3 dtd. 9-7-2024 name of the victim /informant shall not be reflected in the petition.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 05-03-2025 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/46/2018	RVWPET/46/2018	M/S.SASMITA MOHAPATRA	OTHERS. DELAY OF 5 DAYS
2	RVWPET/89/2018	RVWPET/89/2018	A.G.A.	OTHERS. PAGE NO.127,128,130 TO 132,199 TO 214 NOT LEGIBLE